

# HIGH COURT OF MEGHALAYA: SHILLONG.

## NOTICE

**Dated, 28<sup>th</sup> November, 2023.**

**HCM.II/89/2014-Estt./99** : As a mark of respect to the departed soul of (L) Isormon Rymbui, Grade I, Judicial Officer of the Meghalaya Higher Judicial Service, posted as District & Sessions Judge, South Garo Hills District, Baghmara, a 2(two) minutes silence will be observed in the High Court and all District Courts in Meghalaya today, 28<sup>th</sup> November, 2023. Further, judicial work in all District Courts in Meghalaya shall stand suspended on 29<sup>th</sup> November, 2023 in order to enable the Judicial officers/staff etc to attend the last rites of (L) I. Rymbui in Jowai.

**By Order**

**REGISTRAR (JUDICIAL SERVICE)**

**Memo HCM.II/89/2014-Estt./99-A Dated Shillong the 28<sup>th</sup> November, 2023**

**Copy to :**

1. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice(Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A. to the Registrar General, High Court of Meghalaya for favour of kind information of the Registrar General.
5. All District & Sessions Judges in Meghalaya for information and necessary action within their respective jurisdiction.
6. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Officers incharge of various sections, High Court of Meghalaya for favour of kind information and necessary action.
7. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information and necessary action.
8. The Director, Meghalaya State Judicial Academy for favour of kind information and necessary action.
9. The President/Secretary, High Court Bar Association for favour of kind information and necessary action.
10. The President/Secretary, Bar Associations of all Districts in Meghalaya for favour of kind information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
12. Office file

**REGISTRAR (JUDICIAL SERVICE)**